

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

110

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. P. C. Sen, Sr. Adv  
2) Mr. Raj Ratna Sen.  
3) Mr. Anirban Ray  
4) Mr. Arup Nath Bhattacharyya  
5) Ms. Sreeta Biswas
- for Respondents
- 31/08/18
- 1) Ratna Banerjee, Senior Advocate  
2) Divyendranath Sharma, Advocate  
3) Iram Hameed, Advocate  
4) Debarjan Sen, Advocate
- for Petitioner
- D. Sen.  
Advocate,  
31/08/18

ORDER

Ld. Counsel for the Petitioner and for the Respondent is present.

Heard Ld. Senior Counsel appearing on the side of the respondent.

For reply on the side of the petitioner, as requested, adjourn to and list it on 05/09/2018 at 12 O' Clock.

Sd

Member (J)